

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2072  
ANSWERED ON:09.03.2011  
INDIRA-MUJIB AGREEMENT  
Roy Shri Mahendra Kumar

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the prepared strip maps in South Berubari area under adverse possession have been finalised and exchanged under Indira-Mujib Agreement;
- (b) if so, the details thereof;
- (c) if not, the reasons for the delay;
- (d) whether the discussion and decision in Home Secretary Level Summit held at Dhaka includes the issue of exchange and/or dissolves adverse possession alongwith exchange or dissolve enclaves of the India or Bangladesh; and
- (e) if so, the details thereof and the outcome thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (e) The strip maps in South Berubari area have been jointly surveyed. As the issue of Adverse Possessions between India and Bangladesh is yet to be resolved between the two sides, they have not been exchanged. Both sides are in the process of conducting a joint survey of the Adverse Possessions held by India and Bangladesh. In the HS Level Talks held from January 17 -20, 2011 in Dhaka both sides inter alia discussed the issue of Adverse Possessions and exchange of enclaves between the two sides and called for improved understanding on these issues.